

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 90 OF 2016**

**Dated: 24<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Essar Power Gujarat Ltd.  
Vs.**

**...Appellant(s)**

**Gujarat Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi  
Mr. Prabal Mehrotra  
Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1  
Mr. M.G.Ramachandran  
Mr. Anushree Bardhan  
Mr. Shubham Arya for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing  
on **10.01.2018.**

**(I.J. Kapoor)  
Technical Member  
ts/ss**

**(Justice Ranjana P. Desai)  
Chairperson**